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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 82/2017 in CP(CAA) No. 35/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Shanker Global Pvt Ltd.  
Spectrum Tubes Pvt Ltd.  
Hindprakash Corporation Pvt Ltd.  
Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

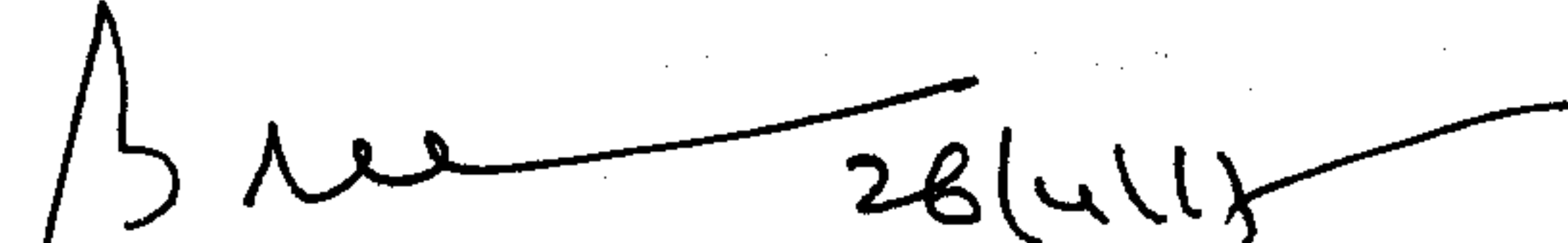
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	APPLICANT	Swati Soparkar
2.				

**ORDER**

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Awaited record from Hon'ble High Court of Gujarat.

List the matter on 08.05.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 26<sup>th</sup> day of April, 2017.